

HIGH COURT OF SIKKIM
GANGTOK

No.: 349

Date : 22.10.2024

O-F-F-I-C-E O-R-D-E-R

In partial modification to Office Order No.354/HCS dated 09.11.2023, Mrs. Urvashi Pradhan, Chief Judicial Magistrate-cum-Civil Judge (SD), Pakyong is hereby given additional charge of the Court of Civil Judge-cum-Judicial Magistrate, Pakyong and Mrs. Jwala D. Thapa, Chief Judicial Magistrate-cum-Civil Judge (SD), Gangtok is relieved from the additional charge of the Court of Civil Judge-cum-Judicial Magistrate, Pakyong, with immediate effect until further order.

Further, in partial modification to Office Order No.355/HCS dated 09.11.2023, Mrs. Jwala D. Thapa, Chief Judicial Magistrate-cum-Civil Judge (SD), Gangtok is hereby relieved from the additional charge of the court of Chief Judicial Magistrate-cum-Civil Judge (SD), Pakyong with immediate effect.

By Order,

sd/-
REGISTRAR
(JUDICIAL SERVICE)

Memo No. V(31)...../Confdl./HCS 9154-75
Date : 22.10.2024
Copy to :-

1. Mrs. Urvashi Pradhan, Chief Judicial Magistrate-cum-Civil Judge (SD), Pakyong;
2. Mrs. Jwala D. Thapa, Chief Judicial Magistrate-cum-Civil Judge (SD), Gangtok;
3. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim;
4. The Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
5. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
6. The Additional Chief Secretary, Home Department, Government of Sikkim, Gangtok;
7. The Advocate General, Government of Sikkim, Gangtok;
8. P.A. to Registrar General, High Court of Sikkim;
9. P.A. to Registrar, High Court of Sikkim;
10. P.A. to Central Project Coordinator, High Court of Sikkim;
11. All District & Sessions Judges, District Judiciary of Sikkim;
12. The Director, Sikkim Judicial Academy;
13. The Member Secretary, Sikkim State Legal Services Authority, Gangtok;
14. The Legal Remembrancer-cum- Secretary, Law & Parliamentary Affairs Department, Government of Sikkim;
15. All Chief Judicial Magistrate-cum-Civil Judges(Senior Division), District Judiciary of Sikkim;
16. All Civil Judge-cum-Judicial Magistrates, District Judiciary of Sikkim;
17. All Superintendent of Police, Sikkim; *
18. All District Magistrates of Sikkim;
19. The Deputy Solicitor General of India, Government of India; *
20. The President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
21. The President, Sikkim High Court Bar Association, Gangtok;
22. The President, Namchi Bar Association of Sikkim, Namchi;
23. Computer Cell, High Court of Sikkim;
24. Notice Board;
25. File and Guard file.

22/10/24
JOINT REGISTRAR